

(b) if so, the details of such raids during 1st February, 1980 to 15th June, 1980;

(c) the reasons for such raids and the outcome thereof;

(d) the names of big industrialists, businessmen etc. who are involved in the same;

(e) how many persons have been sent to jails, fined, punished so far out of it and the details thereof;

(f) against how many persons cases are going on and the details of cases;

(g) whether Government are aware that these people are using their influence to drop the proceedings and revoke the punishments given to them; and

(h) if so, the reaction of Government in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): (a) Yes, Sir.

(b) The Income-tax Department conducted 138 searches during the period 1.2.1980 to 30.6.1980. The value of assets seized during the course of above searches amounts to Rs. 22.50 lakhs approx.

(c) Raids were conducted to unearth concealed income/wealth which the authorities believed could not be detected by other means available with the Department.

(d) Considerable time and effort will be involved in giving details of names of the assessee covered by the searches. However, if the Hon'ble Member desired to have information about a particular search, the same will be furnished.

(e) and (f) Investigations in these cases are in progress.

(g) and (h) Action in all the cases will be taken in accordance with law.

Cut in passenger Traffic after Increase in Fare Rates

6582. SHRI MOHANLAL PATEL: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether it is a fact that there is a reasonable cut in passenger traffic after increase of fare rates in aeroplanes recently;

(b) if so, whether Government have proposals to reduce the fares keeping in view of the same;

(c) what were the passengers capacity in various planes on various routes of the country from 1st January, 1980 to 30th June, 1980 and that to after the increase of passenger fares; and

(d) the details of the passengers travelled during the above period?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI CHANDULAL CHANDRAKAR):

(a) It is too early to assess the pattern of traffic after the levy of the fuel surcharge by Indian Airlines.

(b) No, Sir.

(c) and (d) The requisite information is as under:—

Period (1980)	No. of passengers carried (in lakhs)	System seat fac- tor.
January . . .	4.24	65.6
February . . .	4.20	67.4
March . . .	4.48	67.8
April . . .	4.47	69.4
May . . .	4.69	68.5
June . . .	4.22	67.8

New Pay Commission for Central Government Employees

6583. SHRI BAGUN SUMBRUI: Will the Minister of FINANCE be pleased to state:

(a) whether in view of the rising